

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 6/2007 in CIVIL APPEAL NO. 1983 OF 2004

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. BIRLA CORP. LTD. & ANR.

Respondent(s)

(Application on behalf of applicant i.e. M/s. Birla Corporation Ltd.  
for clarification of judgment and order dated 25.01.2007  
and office report ))

Date: 07/05/2007 This Appeals were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

HON'BLE MR. JUSTICE D.K. JAIN

For Appellant(s)

Mr. Mohan K. Parasaran, ASG

Mr. K.Swami, Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Mr. S.K. Bagaria, Sr. Adv.

Mr. Praveen Kumar ,Adv

UPON hearing counsel the Court made the following

O R D E R

No orders on this application.

(Ajay Kr. Jain)

(Vijay Aggarwal)

Court Master

Court Master